

Parliament Session Wrap

Winter Session – November 09 to December 13, 2010

Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
*The Appropriation (Railways) No. 6 Bill, 2010	Authorises expenditure of the Railways.
*The Appropriation (Railways) No. 5 Bill, 2010	Authorises expenditure of the Railways.
*The Appropriation (No. 6) Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No. 5) Bill, 2010	Authorises expenditure from the Consolidated Fund of India.

* These were introduced during the Winter Session 2010.

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Introduced during the Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	Declares the National Institute of Mental Health and Neurosciences, Bangalore as an institution of national importance	7 Dec 2010 Rajya Sabha	SC Report in 3 months <i>w.e.f.</i> 8 Dec 2010
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	Provides protection against sexual harassment of women at the workplace and creates a mechanism for redressal of complaints	7 Dec 2010 Lok Sabha	
The Forward Contracts (Regulation) Amendment Bill, 2010	Permits commodity derivatives markets, establishes an independent regulator for that market, and requires commodity exchanges to be corporatised and demutualised	6 Dec 2010 Lok Sabha	
The National Identification Authority of India Bill, 2010	Provides for the establishment of the National Identification Authority of India for the purpose of issuing identification numbers to individuals residing in India	3 Dec 2010 Rajya Sabha	
The Judicial Standards and Accountability Bill, 2010	Lays down judicial standards, establishes a mechanism for dealing with complaints of misbehaviour or incapacity of a High Court or Supreme Court Judge and makes provisions for declaration of assets and liabilities	1 Dec 2010 Lok Sabha	
The State Bank of India (Subsidiary Banks) Amendment Bill, 2010	Removes the references of State Bank of Indore in the State Bank of India (Subsidiary Banks) Act, 1959	19 Nov 2010 Lok Sabha	
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010	Removes discriminatory provisions against children covered by the Act affected by diseases like leprosy, Tuberculosis, Hepatitis, STD, mental illness, drug addiction, etc.	16 Nov 2010 Rajya Sabha	SC Report in 2 months <i>w.e.f.</i> 1 Dec 2010
The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010	Enables the Government to manage, preserve and control the enemy property	15 Nov 2010 Lok Sabha	

Short Title	Key Objectives	Introduced on	Status
The Multi-State Co-operative Societies (Amendment) Bill, 2010	Strengthens internal governance mechanism by creating accounting standards, audit committees and improving transparency	15 Nov 2010 Lok Sabha	

SC stands for Standing Committee

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA			
Short Title	Introduced on	Status	
The Direct Taxes Code Bill, 2010	30 Aug 2010	Standing Committee to submit Report within 3 months <i>w.e.f.</i> 9 Sep 2010	
The Institute of Technology (Amendment) Bill, 2010	30 Aug 2010	Standing Committee Report on 26 Nov 2010	
The Dam Safety Bill, 2010	30 Aug 2010	Standing Committee to submit Report within 3 months <i>w.e.f.</i> 9 Sep 2010	
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	26 Aug 2010	Standing Committee granted time upto 14 Feb 2011	
The Arms (Amendment) Bill, 2010	25 Aug 2010	Standing Committee granted time upto 31 Jan 2011	
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	25 Aug 2010	Standing Committee Report on 09 Dec 2010	
The Repatriation of Prisoners (Amendment) Bill, 2010	16 Aug 2010	Standing Committee Report on 10 Nov 2010	
The New Delhi Municipal Council (Amendment) Bill, 2010	3 Aug 2010	Standing Committee granted time upto 31 Jan 2011	
The Academy of Scientific and Innovative Research Bill, 2010	30 Jul 2010	Standing Committee to submit Report within 3 months <i>w.e.f.</i> 16 Sep 2010	
The National Road Safety and Traffic Management Board Bill, 2010	4 May 2010	Standing Committee Report on 21 July 2010	
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010	Standing Committee granted time upto 31 Jan 2011	
The Educational Tribunals Bill, 2010	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010	
The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	3 May 2010	Standing Committee granted time upto 31 Jan 2011	
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3 May 2010	Standing Committee granted time upto 31 Jan 2011	
The Wakf (Amendment) Bill, 2010	27 Apr 2010	Passed by LS on 7 May 2010, Referred to RS Select Committee. Select Committee granted time upto 30 Nov 2010	
The Prevention of Torture Bill, 2010	22 Apr 2010	Passed by LS on 6 May 2010, Select Committee Report on 7 Dec 2010	
The National Institutes of Technology (Amendment) Bill, 2010	15 Apr 2010	Standing Committee Report on 30 Sep 2010	
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	16 Mar 2010	Standing Committee Report on 26 Aug 2010	
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eight Schedule)	15 Mar 2010	Passed by LS on 9 Nov 2010	
The Orissa (Alteration of Name) Bill, 2010	15 Mar 2010	Passed by LS on 9 Nov 2010	

Short Title	Introduced on	Status
The Transplantation of Human Organs (Amendment) Bill, 2009	18 Dec 2009	Standing Committee Report on 4 Aug 2010
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	18 Dec 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 29 Dec 2009
The Coinage Bill, 2009	17 Dec 2009	Standing Committee Report on 31 Aug 2010
The Commercial Division of High Courts Bill, 2009	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)	30 Nov 2009	Standing Committee Report on 30 Aug 2010
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)	26 Nov 2009	Standing Committee Report on 28 Jul 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)	24 Nov 2009	Standing Committee Report on 25 June 2010
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 19 Apr 2010
The Companies Bill, 2009	3 Aug 2009	Standing Committee Report on 31 Aug 2010
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 12 Mar 2010
The Life Insurance Corporation (Amendment) Bill, 2009	31 Jul 2009	Standing Committee Report on 12 Mar 2010

RAJYA SABHA

Short Title	Introduced on	Status
The Architect (Amendment) Bill, 2010	31 Aug 2010	Standing Committee granted time upto 31 Dec 2010
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	31 Aug 2010	Standing Committee Report on 10 Dec 2010
The Anti-Hijacking (Amendment) Bill, 2010	19 Aug 2010	Standing Committee Report on 18 Oct 2010
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	6 Aug 2010	Standing Committee granted time upto 31 Dec 2010
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010	5 Aug 2010	Standing Committee Report on 10 Nov 2010
The Marriage Laws (Amendment) Bill, 2010	4 Aug 2010	Standing Committee granted time till 10 Jan 2011
The Chartered Accountants (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Company Secretaries (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Cost and Works Accountants (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Copyright (Amendment) Bill, 2010	19 Apr 2010	Standing Committee Report on 23 Nov 2010
The National Council for Teacher Education (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 28 June 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 28 June 2010
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 2 Jul 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee to submit report in three months <i>w.e.f.</i> 14 Sep 2009

Short Title	Introduced on	Status
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee Report on 9 Dec 2009
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee Report on 28 June 2010
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	71
Bills introduced during session	13
Bills passed during session	4
Bill withdrawn during session	2
Bills pending after session	78

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